CENTRAL ADMINISTRATIVE TRIBUNAL CHENNAI BENCH

O.A.No.1321/2016

Dated Friday, the 5th day of April, 2019 PRESENT

Hon'ble Mr.R.Ramanujam, Administrative Member

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Hon'ble Mr.P.Madhavan, Judicial Member

E.Karuppasamy,

S/o.E.Erulandi, Kottaimedu,

Kallanai Post, Alanganallur (Via),

Madurai 625 501.

... Applicant

By Advocate M/s R.Malaichamy

Vs.

1.Union of India, Rep., by the

Chief Postmaster General,

Tamil Nadu Circle, Anna Salai,

Chennai 600 002.

2. Postmaster General,

Southern Region (TN),

Madurai 625 002.

3. Director of Postal Services,

Southern Region (TN),

Madurai 625 002.

4. Senior Superintendent of Post Offices,

Dindigul Division, Dindigul 624 001.

... Respondents

By Advocate Mr.K.Kannan

OA 1321/2016

(Order: Pronounced by Hon'ble Mr.R.Ramanujam, Member(A))

When the matter is taken up today, learned counsel for the applicant submits that the applicant wished to withdraw this OA with liberty to file fresh OA challenging appeal rejection order dated 05.04.2017 & rejection order by reviewing authority dated 28.01.2019. He has made an endorsement on the case file to this effect.

2. Accordingly, the OA is dismissed as withdrawn.

(P.MADHAVAN) MEMBERJ) (R.RAMANUJAM) MEMBER (A)

05.04.2019

M.T.